

3

S. Naik Vrs. UOI

Admission Sl. No. 4
O.A. No. 260/00611 of 2014
Order dated: 07.08.2014

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. D.N.Patnaik, Ld. Counsel for the applicant, and
Mr. P.R.J.Dash, Ld. Addl. Central Govt. Standing Counsel appearing
for the Respondents, on whom a copy of this O.A. has already been
served.

After hearing in extenso, Mr. Patnaik, Ld. Counsel for the
applicant, is allowed to withdraw this O.A. Accordingly, the O.A. is
disposed of being withdrawn.

MEMBER(Admn.)


MEMBER(Judl.)

RK